

## NOTIFIATION & ORDER

(2) **Refixing of rates of land for institutions. - No. UTFI (3) - 91 / 4951.** - hi partial modification of Chandigarh Administration, Finance Department Notification bearing No. UTFI (3-91 /3192, dated 1st April, 1991, the Administrator, Union Territory, Chandigarh is pleased to refix th rates of land in the Union Territory of Chandigarh for allotment for the following purposes: -

1. Religious institutions. Rs. 500/- per sq. yard
2. Cultural institutions Rs. 500/- per sq. yard
3. Educational institutions Rs. 300/- per sq. yard
4. Charitable institutions Rs. 300/- per sq. yard

The above rates would be applicable with effect from 1st April, 1991.

2. The rates for the allotment of land for other purposes shall however, remain unchanged i.e.: -

- (i) Office accommodation for Government departments other than Chandigarh Administration Rs. 1,500/-per sq. yard
- (ii) Office accommodation for Semi Government departments 15% of the current market price.
- (iii) Co-operative HouseBuilding Societies/Government Departments for residential purposes. Rs. 750/- per sq. yard.

[iSee *Chandigarh Administration Gaz. (Extra) Dt. 24-5-1991 Page 717*]